

**REPORT OF PROGRESS IN EMPLOYMENT  
OF SCHEDULED CASTES AND SCHEDULED  
TRIBES PERSONNEL IN RAILWAYS**

**THE DEPUTY MINISTER IN THE  
MINISTRY OF RAILWAYS (SHRI  
BUTA SINGH):** I beg to lay on the  
Table a copy of the Report (Hindi and  
English versions) on the progress  
made in the intake of Scheduled Castes  
and Scheduled Tribes against vacancies  
reserved for them in recruitment and  
promotion categories on the Railways  
for the half year ending 31st March,  
1975. [Placed in Library. See No.  
LT-10111/76].

**PAYMENT OF GRATUITY (CENTRAL)  
AMENDMENT RULES, 1975**

**THE MINISTER OF STATE IN THE  
MINISTRY OF SHIPPING AND  
TRANSPORT (SHRI H. M. TRI-  
VEDI):** On behalf of Shri Balgovind  
Verma, I beg to lay on the Table a  
copy of the Payment of Gratuity  
(Central) Amendment Rules, 1975  
(Hindi and English versions) publish-  
ed in Notification No. G.S.R. 2868 in  
Gazette of India dated the 20th  
December, 1975, under sub-section  
(2) of section 15 of the Payment of  
Gratuity Act, 1972. [Placed in Library  
See No. LT-10112/76].

**COMMITTEE ON PRIVATE MEM-  
BERS' BILLS AND RESOLUTIONS**

**FIFTY-EIGHTH REPORT**

**SHRI G. G. SWELL (Autonomous  
Districts):** I beg to present the Fifty-  
eighth Report of the Committee on  
Private Members' Bills and Resolu-  
tions.

**REPORT OF ESTIMATES COM-  
MITTEE**

**EIGHTY-FOURTH REPORT**

**SHRI R. K. SINHA (Faizabad):** I  
beg to present the Eighty-fourth Re-  
port of the Estimates Committee re-  
garding Action Taken by Government  
on the recommendations contained in  
their Sixty-second Report on the  
Ministry of Finance (Department of  
Banking)—Extension of Credit Facili-  
ties to Weaker Sections of Society and  
for Development of Backward Areas.

**COMMITTEE ON THE WELFARE OF  
SCHEDULED CASTES AND SCHED-  
ULED TRIBES**

**FORTY-FOURTH, FORTY-FIFTH, FORTY-  
SIXTH AND FORTY-SEVENTH REPORTS**

**SHRI D. BASUMATARI (Kokraj-  
har):** I beg to present the following  
Reports of the Committee on the  
Welfare of Scheduled Castes and  
Scheduled Tribes:—

(1) Forty-fourth Report on Action  
taken by Government on the re-  
commendations contained in their  
Twenty-fourth Report on the Minis-  
try of Home Affairs—Socio-economic  
conditions of the Scheduled Castes  
and Scheduled Tribes in Laccadive,  
Minicoy and Amindivi Islands.

(2) Forty-fifth Report on Action  
Taken by Government on the re-  
commendations contained in their  
Twentieth Report on the Ministry  
of Home Affairs and Planning Com-  
mission—Plan Allocations for  
Scheduled Castes and Scheduled  
Tribes.

(3) Forty-sixth Report on Action  
Taken by Government on the re-  
commendations contained in their  
Twenty-third Report on the Minis-  
try of Home Affairs—Socio-economic  
conditions of Scheduled Castes and  
Scheduled Tribes in Andaman and  
Nicobar Islands.